Declaration of Assets and Liabilities

		Year2020-2
	I, RANJIT KUMAR , son/daugh	ter/wife of MANI RAM
aged.	d	
	vice and presently working asASSISTANT	
give .	e herein below the details of the assets (immovab	le, movable, bank balance, etc.) of
myse	self, my spouse and dependants*:	
A.	Details of movable assets (Assets in joint name indicating the extent of	joint ownership will also have to be
giver	HEROTO : TANGETON TO THE STATE OF THE STATE	

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000/-	1500/-			
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(c.B·i) 5000/- (H&FC) 30,000/-	2000/	10,000/—	1750/-	
(iii)	Bonds, Debentures and Shares in companies			AND THE PROPERTY OF THE PROPER		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	_	826553091 2:5 LAKH			
(v)	Motor Vehicles (details of make, etc.)	BRDIETO 194. APACHE-160 MY-2020.				
(vi)	Jeweliery (give details of weight and value)	10 Gram	100 GRAM 250,000	2,50,000	15 GRAM 68,000/-	
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

	(d) dues to departi dealing with teleph	ments					
	(e) dues to depart	ments					
	dealing with gover	nment					
	transport (includin	9					
	aircraft and helicopters) (f) Other dues, if any						
	(i) odici odes, a s						
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		2020-21				
	(ii) Wealth Tax [A Indicate the asses year upto which V	sment					
	Tax return filed.] (III) Sales Tax [Or	nly in					
	case of proprietar						
	(iv) Property Tax			Laure many			
Gene	der :- e of Birth :-	<u>M</u>	(M/F) 5 0 7 1 9	9 2 (DD/MM/YYY			
Clas	ss/Group :-	В	(A/B/C)				
Cad	re :-	A	TANT				
			(Full Name e.g. B.A.SBihar Administrative Service,				
			Bihar Secretariat Service el				
Home District :-			AURANGABAD				
	I hereby deck	are that	the above details are	true to the best of my			
kno	owledge and belief						
			Signature				
			Name of Employee: RANJIT KUMAR Designation: ASSIS TANT				

Note:

Date: 05 02 2021.

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.